

**Court No. - 10**

**Case :-** MISC. BENCH No. - 11727 of 2019

**Petitioner :-** Nagar Nigam, Lucknow Thru Nagar Ayukt, Lucknow & Anr.

**Respondent :-** District Consumer Forum I, Lucknow & Anr.

**Counsel for Petitioner :-** Kuldeep Pati Tripathi, Dr. V.K. Singh, Shailendra Singh Rajawat, Shaquiel Ahmad

**Counsel for Respondent :-** B.N. Rai, Shailendra Singh Chauhan, Yogesh Mishra

**Hon'ble Devendra Kumar Upadhyaya, J.**

**Hon'ble Rajan Roy, J.**

Affidavit filed by Shri Shailendra Singh Chauhan learned counsel appearing for Lucknow Nagar Nigam which is sworn in by the Municipal Commissioner is taken on record.

Despite repeated orders passed by this Court the condition in the city of Lucknow concerning sanitation, garbage collection and its disposal, solid waste management, accumulation of garbage on open spaces and the menace created by roaming stray cattles on the streets, is far from satisfactorily.

To suggest and take adequate and effective measures to mitigate the aforesaid civic problems, we require presence of Municipal Commissioner of Lucknow Nagar Nigam, Housing Commissioner, Vice-Chairman, Lucknow Development Authority, Chief Town and Country Planner, Additional Chief Secretary, Department of Housing and Urban Planning and Additional Chief Secretary, Department of Urban Development on the next date for assistance of the Court. It will however be open for the Additional Chief Secretaries of these two departments to nominate an Officer not below the rank of Special Secretary in their respective departments to participate in the proceedings before this Court on the Next date.

The Officers to be present on the next before this Court shall come prepared with the proposal for removal of civic problems as aforesaid. They will also apprise the Court as to whether at any place or in City in the State of Uttar Pradesh there is any proposal or any on going project where some underground facility for garbage disposal, is contemplated/ going on.

We also require presence of Managing Director, Madhyanchal Vidut Vitran Nigam Limited on the next date, who shall apprise the Court as to the plans for removal of electricity poles and laying down underground electricity cables.

**List this case on 23.03.2020 at 3.15 p.m.**

Let paper book of this matter be placed before Hon'ble the Chief Justice/Senior Judge by the Office, at the earliest for appropriate orders for constitution of Bench.

Senior Registrar of this Court shall communicate this order to the aforesaid Officers at the earliest.

**Order Date :- 28.2.2020**

R.K.P.

**(Rajan Roy,J.)**

**(Devendra Kumar Upadhyaya,J.)**